

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
RAJYA SABHA
QUESTION NO07.03.2011
ANSWERED ON
CORPUS FOR ELECTION FUNDING

1185

Smt. T. Ratna Bai

Will the Minister of COALLAW & JUSTICE be pleased to state :-

(a) whether the Associated Chambers of Commerce and Industry in India (ASSOCHAM) has suggested Government to create a national corpus for funding elections; and

(b) if so, the details thereof and the action taken, so far?

ANSWER

MINISTER OF LAW AND JUSTICE

(DR. M. VEERAPPA MOILY)

(a)and (b): The information is being collected and will be laid on the Table of the House.